

পঞ্জীভুক্ত নম্বৰ - ৭৬৮ / ৯৭

Registered No.-768/97



# অসম ৰাজপত্ৰ

## THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 127 দিশপুৰ, বৃহস্পতিবাৰ, 28 মে', 2015, 7 জেঠ, 1937 (শক)  
No. 127 Dispur, Thursday, 28th May, 2015, 7th Jaistha, 1937 (S.E.)

GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

### NOTIFICATION

The 28th May, 2015

**No. LGL.101/2011/119.**— The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

**ASSAM ACT NO. XI OF 2015**

(Received the assent of the Governor on 20th May, 2015)

**THE COTTON COLLEGE STATE UNIVERSITY (AMENDMENT) ACT, 2015**

AN  
ACT

further to amend the Cotton College State University Act, 2011.

**Preamble**

Whereas it is expedient further to amend the Cotton College State University Act, 2011, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

**Assam Act  
No. XIX of 2011**

It is hereby enacted in the Sixty-sixth Year of the Republic of India as follows:-

**Short title,  
extent and  
commencement**

1. (1) This Act may be called the Cotton College State University (Amendment) Act, 2015.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

**Amendment of  
section 12**

2. In the principal Act, in section 12, in sub-section (4), for the figure "65" appearing in between the words "of" and "years", the figure "70" shall be substituted.

NOTIFICATION

The 28th May, 2015

**S. M. BUZAR BARUAH,**  
Secretary to the Government of Assam,  
Legislative Department, Dispur.